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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB)No.674/KB/2019

Present: 1. Hon'ble Member (J), Shri Jinan K.R.

2. Hon'ble Member (T), Shri Virendra Kumar Gupta

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> August, 2019, 10:30 A.M

Name of the Company		Vision Enterprise Vs. Hitech Retails Pvt. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Sudashana Datta (Adv.)	Operational Creditor	Datta 13.08.2019.
2.	A. K. Banerjee (Adv.)	Corporate Debtor	A.K. 13/8/19

**ORDER**

It is jointly submitted by the Ld. Counsel for the operational creditor and the Ld. Counsel for the corporate debtor that the matter is settled out of the Tribunal and sought permission to withdraw the matter. Permission is granted. Matter is disposed off as withdrawn.

Sd  
(Virendra Kumar Gupta)  
Member(T)

Sd  
(Jinan K.R.)  
Member(J)